

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4511**

TO BE ANSWERED ON THE 8TH JANUARY, 2019/ PAUSHA 18, 1940 (SAKA)

FAKE LETTERS

4511. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken cognizance of the fact that fake letters regarding planting of bombs at public places/ trains/airport etc. not only creates severe panic among the public but also puts various agencies to undue pressure and stress; and

(b) if so, the action taken/contemplated by the Government as on date to prevent this and/or to act as deterrent for such antisocial elements?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): The Police, security agencies and other institutions receive anonymous or pseudonymous communication regarding planting of bombs at various public places, modes of transport, etc. Such fake communication also gets published in the media, causing alarm and panic in the public.

Such acts by individuals are punishable under Chapter XXIII of the Indian Penal Code. The Ministry of Home Affairs issued an advisory to the State Governments/UT Administrations on 26.02.2016 to get such cases professionally investigated and prosecuted so that such incidents are curbed.